लोगों के आवागमन में सुविधा होगी, बल्कि रेलवे की आय में भी वृद्धि होगी। मैं सरकार से इस मामले पर गौर करने का आग्रह करता हूं।

THE VICE-CHAIRPERSON (SHRIMATI KAVITA PATIDAR): The following Members associated with the Special Mention made by hon. Member, Shri Deepak Prakash: Dr. Kanimozhi NVN Somu (Tamil Nadu), Dr. John Brittas (Kerala), Shri M. Mohamed Abdulla (Tamil Nadu) and Dr. Sasmit Patra (Odisha).

Hon. Member, Shrimati Sangeeta Yadav - not present. Hon. Member, Shri Sadanand Mhalu Shet Tanavade.

Demand for reservation for Scheduled Tribes in the Goa Legislative Assembly

SHRI SADANAND MHALU SHET TANAVADE (Goa): Madam, I rise to draw the attention of this august House to an urgent and significant issue pertaining to the political representation of Scheduled Tribes in the Goa Legislative Assembly.

Goa, with its rich cultural heritage and diverse population, is home to several Scheduled Tribes that have been integral to the social and economic fabric of the state. Despite their contributions, the Scheduled Tribes in Goa have not been adequately represented in the State's Legislative Assembly. The Indian Constitution guarantees political reservations for Scheduled Tribes to ensure their meaningful participation in the democratic process and to address their unique social, economic, and cultural challenges. However, in Goa, there is currently no political reservation for Scheduled Tribes in the State Assembly, which hampers their ability to influence policies and decisions that directly affect their lives. This lack of representation impedes the empowerment and development of the Scheduled Tribes in Goa. We must address this issue to ensure inclusive governance and equitable development.

I urge the Government to take immediate steps to amend the representation norms and provide political reservations for Scheduled Tribes in the Goa Legislative Assembly. This measure is essential to uphold the constitutional rights of Scheduled Tribes and to promote their active participation in the democratic process.

THE VICE-CHAIRPERSON (SHRIMATI KAVITA PATIDAR): The following Members associated with the Special Mention made by hon. Member, Shri Sadanand Mhalu Shet Tanavade: Dr. Kanimozhi NVN Somu (Tamil Nadu), Dr. Sasmit Patra (Odisha), Shri M. Mohamed Abdulla (Tamil Nadu), Shri P. Wilson (Tamil Nadu) and Shri Sandosh Kumar P (Kerala).

Hon. Member, Dr. Sasmit Patra.